

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

***REGIONAL WORKSHOP ON – MOTOR VEHICLE ACCIDENT CLAIM CASES***

**22<sup>nd</sup> & 23<sup>rd</sup> September, 2018**  
**(Venue : Gwalior)**

**PROGRAMME**

**DAY ONE – 22<sup>nd</sup> September, 2018 (SATURDAY)**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.00 am to 10:15 am	Inaugural Session, feedback from participants, identifying problems and their need assessment – By <b>Shri Abhay Kumar (Saxena), District &amp; Sessions Judge, Gwalior</b> & <b>Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA</b>
II	10:15 am to 11:15 am	Introduction to Motor Vehicles Accident Claims – By <b>Shri Abhay Kumar (Saxena), District &amp; Sessions Judge, Gwalior</b>
<b><i>TEA BREAK (11:15 am to 11:30 am)</i></b>		
III	11:30 am to 1.00 pm	Assessment of compensation in personal injury cases – By <b>Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA</b>
<b><i>LUNCH BREAK (1:00 pm to 2.00 pm)</i></b>		
IV	2.00 pm to 3:00 pm	Assessment of disability from medical perspective – By <b>Dr. Sameer Gupta, (HOD), Department of Orthopaedics, Gajra Raja Medical College, Gwalior</b>
<b><i>TEA BREAK (3:00 pm to 3:15 pm)</i></b>		
V	3:15 pm to 5:15 pm	Assessment of compensation in death cases – By <b>Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA</b>

<b>DAY TWO - 23<sup>rd</sup> September, 2018 (Sunday)</b>		
I	10:00 am to 11:00 am	Determination of future prospects & non-pecuniary damages in the light of <i>Pranay Sethi</i> 's judgment  – By <b>Shri Sudeep Kumar Shrivastava,</b> <b>Additional Director, MPSJA</b>
<b>TEA BREAK (11:00 am to 11:15 am)</b>		
II	11:15 am to 12:15 pm	Defence of Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988 – By <b>Shri Saurabh Jaiswal</b> <b>Assistant Vice President (Legal),</b> <b>ICICI Lombard</b> <b>&amp;</b> <b>Shri Abhishek Dabli,</b> <b>Legal Manager,</b> <b>ICICI Lombard</b>
<b>LUNCH BREAK (12:15 pm to 1.15 pm)</b>		
III	1:15 pm to 2:15 pm	Doctrine of pay and recover – By <b>Shri Bhagwati Prasad Sharma,</b> <b>Special Judge SC/ST (P.A.) Act, Gwalior</b>
<b>TEA BREAK (2:15 pm to 2.30 pm)</b>		
IV	2:30 pm to 4:00 pm	(i) Presentation on – Payment of compensation on “structured formula basis” & “no fault liability” u/s 163-A and interim compensation u/s 140 of Motor Vehicles Act, 1988 – By <b>Shri Yogesh Gupta,</b> <b>Special Judge SC/ST (PA) Act, Bhind</b>  (ii) Presentation on – Contributory and composite negligence: The concept of joint tort-feasers – By <b>Shri Sachin Sharma,</b> <b>III ADJ, Gwalior</b>
V	4:00 pm onwards	<b>Open Interactive Session</b>  – By <b>Shri Abhay Kumar (Saxena),</b> <b>District &amp; Sessions Judge, Gwalior</b> <b>&amp;</b> <b>Shri Sudeep Kumar Shrivastava,</b> <b>Additional Director, MPSJA</b> <b>(Followed by Valedictory Session)</b>

- Note:-**
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
  - (2) The Time Table is subject to change as per exigencies.
  - (3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**